

The



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

In partial modification of order no 10088-101/Jud/East/KKD/Delhi dated 01.11.2023 and with reference to posting and Transfer of Order no. 50/D3/Gaz-IA/DHC/2023 & In exercise of powers under Section 10 (3) of the Criminal Procedures Code, 1973, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the East District, Karkardooma Courts, Delhi, as mentioned against their respective names, **w.e.f. 15.01.2024 till further order.**

S. No	Name of the Judicial Officers	Name of the Police Stations and Investigating agencies	First Link Judicial Officer	Second Link Judicial Officer	Third Link Judicial Officer
1	Sh. Gautam Manan, ASJ-05-cum-ASJ (Elec.)	Preet Vihar, Mayur Vihar, Gazipur	Sh. Vijay Kumar Jha, ASJ (SC-RC)03	Ms. Colette Rashmi Kujur ASJ-06 (POCSO)	Sh. Subhash Kumar Mishra ASJ-03
2	Sh. Subhash Kumar Mishra ASJ-03	Laxmi Nagar, Krishna Nagar, New Ashok Nagar	Sh. Gajender Singh Nagar, ASJ, SC-RC-2	Sh. Alok Shukla ASJ-02, NDPS	Sh. Rakesh Kumar Rampuri ASJ, SC-POCSO
3	Sh. Rakesh Kumar Rampuri ASJ, SC-POCSO	Crime Branch, EOW, CAW Cell, Cyber Police Station, Metro Yamuna Bank Railway Station, Kalyanpuri,	Ms. Colette Rashmi Kujur ASJ-06 (POCSO)	Sh. Akash Jain ASJ-04	Sh. Sandeep Gupta, ASJ, SC-RC-1
4	Sh. Sandeep Gupta, ASJ, SC-RC-1	Pandav Nagar, Gandhi Nagar, Shakarpur	Ms. Swati Katiyar, ASJ/SFTC,	Sh. Gajender Singh Nagar, ASJ, SC-RC-2	Sh. Akash Jain ASJ-04
5	Ms. Snigdha Sarvaria ASJ/FTSC/RC	Geeta Colony, Patparganj Industrial Area, Mandawali	Sh. Akash Jain ASJ-04	Sh. Vijay Kumar Jha, ASJ (SC-RC)03	Ms. Swati Katiyar, ASJ/SFTC,

328-41

No. /Jud/EAST/KKD/Delhi/2023.

(SHAL JAIN) 10/01/24
Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi

Dated : 10/01/2024

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), THC, Delhi.
3. The Judicial Officers concerned.
4. All the Judicial Officers posted at East District, Karkardooma Courts, Delhi.
5. The Administrative Officers (Judl.)/ Incharge, Administration Branch, Facilitation Centre, Filing Section, CMM Office, General Branch, East District, Karkardooma Courts, Delhi.
6. The Chief Public Prosecutor, East District, Karkardooma Courts, Delhi.
7. The President/Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
8. The PRO/APRO, East District, Karkardooma Courts, Delhi.
9. The Incharge, Police Post, Karkardooma Courts, Delhi.
10. The Incharge, Lock Up, Karkardooma Courts, Delhi
11. The Website Committee, Karkardooma Courts, Delhi.
12. P.S. to the undersigned.
13. The Notice Board, Karkardooma Courts, Delhi.
14. Dealing Assistant R & I Branch, East District for uploading the same on LAYERS

(SHAL JAIN) 10/01/24
Principal District & Sessions Judge, (East)
East District, Karkardooma Courts, Delhi